

**Affidavit to be Furnished by the candidate alongwith Nomination Paper**

**Before the Returning Officer**

For election to..... (name of the House)

From... 33, phulpatash... Constituency (Name of the Constituency)

I, Gulias devi son/daughter/wife of Dev Nath Yadav

Aged 52 years, resident of Siswabahi..... (mention full postal address), a candidate at the above

Election, do hereby solemnly affirm and state on oath as under:-

(strike out whichever is not applicable)

(1) I am a candidate set up by Janta Dal united (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	ABSPDD762E	Zero	Zero
2.	Spouse- <u>Deonath Yadav</u>	ACSPY97156	Zero	Zero
3.	Dependent 1 <u>Manoj Kumar</u>	ARAPK8239N	Zero	Zero
4.	Dependent 2 <u>Punam Kumari</u>	BAOPK3857N	Zero	Zero
5.	Dependent 3 .....	Zero	Zero	Zero

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	Not applicable
(b)	Name of the court, Case No. and Date of order taking cognizance :	Not applicable
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	Not applicable

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	Not applicable
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	Not applicable

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(2) Punishment imposed:

Not applicable

(5) That I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets :

(Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.
4. 'Dependent', here means a person, substantially dependent on the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Cash in hand	50,000	70,000	40,000	30,000	Zero
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	ALLAHABAD BANK Muzaffarpur SA-3526880 5820.000 S.B.2 Pkdn 3144839863 6492 10,000=RS	S.B.2 Pkdn 10839461205 S178.97RS ALLAHABAD bank Muzaffarpur SA 221183 S.B.2 Pkdn 1033710100 03005 25000RS	P.h.b Pkdn 2913000101 299487 RS 2987.74 S.B.2 Pkdn 20066765103 RS 38,000	Unionbank of India 302020109 19717 3048RS ALLAHABAD SA-219871 70892 RS-494974	Zero
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Zero	Zero	Zero	Zero	Zero
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	L.T.C.PIN 531673299 RS 50,000 Shahinada with RS 50,000	L.T.C.PIN 531106249 535227023 200000=RS	L.T.C.PIN 5357271014 RS 100000	Zero	Zero
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	No	No	No	No	No
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Safar 6/6/01b 16,50,000 RS	Zero	Motor cycle 2014 71500RS	Zero	Zero
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Sona 150gm 120000 Silver 500g 20000	Zero	Zero	Sona RS 140000 Silver 1m 40000	Zero



Any other assets such as value of Claims/Interest	70. P. 100. 9. 1. 50,000	zero	zero	zero	zero
(ix) Gross Total value	2415000	300178	252487	217995	

### 3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.  
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Agricultural Land</b>					
	Location(s)	zero	zero	1320, 1321, 1340, 1322, 135, 2136	zero	zero
	Survey number(s)					
	Area (Total measurement in acres)	zero	zero	1.0000	zero	zero
	Whether inherited property (Yes or NO)	zero	zero	735, 2136, 5900, 1500	zero	zero
	Date of purchase in case of self acquired property	zero	zero	7.2.11 7.12.16	zero	zero
	Cost of Land (in case of purchase) at the time of purchase	zero	zero	2135 Boundary wall	zero	zero
	Any Investment on the land by way of development, construction etc.	zero	zero	50 Lakh	zero	zero
	Approximate Current market value	zero	zero	1320	zero	zero
(ii)	<b>Non-Agricultural Land</b>					
	Location(s)	zero	zero	3000	zero	zero
	Survey number(s)					
	Area (Total measurement in sq. ft.)	zero	zero	YES	zero	zero
	Whether inherited property (Yes or NO)	zero	zero	zero	zero	zero
	Date of purchase in case of self acquired property	zero	zero	zero	zero	zero
	Cost of Land (in case of purchase) at the time of purchase	zero	zero	zero	4 days. 1000000 2000 sq. ft.	zero
	Any Investment on the land by way of development, construction etc.	zero	zero	zero	10 Lakh	zero
	Approximate Current market value	zero	zero	zero	zero	zero
(iii)	<b>Commercial Buildings</b> (including apartments)					
	-Location(s)	zero	zero	zero	zero	zero
	-Survey number(s)					
	Built up Area (Total measurement in sq. ft.)	zero	zero	zero	zero	zero

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	Whether inherited property (Yes or NO)	Zero	Zero	Zero	Zero	Zero
	Date of purchase in case of self acquired property	Zero	Zero	Zero	Zero	Zero
	Cost of property (in case of purchase) at the time of purchase	Zero	Zero	Zero	Zero	Zero
	Any Investment on the property by way of development, construction etc.	Zero	Zero	Zero	Zero	Zero
	Approximate Current market value	Zero	52,88,000	Zero	Zero	Zero
(iv)	<b>Residential Buildings</b> (including apartments.)					
	-Location(s)	-	Siswaghat	-	-	-
	- Survey number(s)	-	43	-	-	-
	Area (Total measurement in sq. ft.)	-	2000sqft	-	-	-
	Built up Area (Total measurement in sq. ft.)	-	1000sqft	-	-	-
	Whether inherited property (Yes or NO)	-	YES	-	-	-
	Date of purchase in case of self acquired property	-	-	-	-	-
	Cost of property (in case of purchase) at the time of purchase	-	-	-	-	-
	Any Investment on the land by way of development, construction etc.	-	-	-	-	-
	Approximate Current market value	-	32500000	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-
(vi)	Total of Current Market Value of (i) to (v) above	-	76550000	-	270500	-

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
			Dr. Shashi Yadav	Manoj Kumar	Purnima Kumari	Zero
(i)	Loan or dues to Bank/Financial Institution(s)	-	-	-	-	-
	Name of Bank or FI	-	-	-	-	-
	Amount outstanding	-	-	-	-	-
	Nature of loan	-	-	-	-	-
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.	-	-	-	-	-
	Name(s)	-	-	-	-	-
	Amount outstanding	-	-	-	-	-
	Nature of loan	-	-	-	-	-



	Any other liability	—	—	—	—	—
	Grand total of liabilities					
(ii)	<b>Government Dues:</b> Dues to departments dealing with government accommodation	—	—	—	—	—
	Dues to departments dealing with supply of water	—	—	—	—	—
	Dues to departments dealing with supply of electricity	—	—	—	—	—
	Dues to departments dealing with supply of telephones/mobiles	—	—	—	—	—
	Dues to departments dealing with government transport (including aircrafts and helicopters)	—	—	—	—	—
	Income Tax Dues	—	—	—	—	—
	Wealth Tax Dues	—	—	—	—	—
	Service Tax Dues	—	—	—	—	—
	Municipal /Property Tax Dues	—	—	—	—	—
	Sales Tax Dues	—	—	—	—	—
	Any other dues	—	—	—	—	—
	Grand total of all Govt. dues	—	—	—	—	—

(7) Details of profession or occupation:

- a. Self.....  
b. Spouse .....

(8) My educational qualification is as under:

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)  
(Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Kum.
2.	Full postal address	Wuljar Devi
3.	Number and Name of the constituency and state	Vill+PO- Siswabaghi VIA- Phulparash
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	39, Phulparash Jal Dal United
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	No any

(c) Total number of Pending cases where the court (s) have taken cognizance		No any				
5. PAN of		Year for which last Income Tax Return filed		Total Income Shown		
(a) Candidate						
(b) Spouse:						
(c) Dependents						
6. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	2475000	300178	252487	247995	—
B.	Immovable Asset	—	—	—	—	—
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	—	—	765500	270500	—
(ii)	Approximate Current Market Price of Asset (Total Value)	—	—	1175000	—	—
7	Liabilities	—	—	—	—	—
	(i) Government dues (Total)	—	—	—	—	—
	(ii) Loans from Bank, Financial Institutions and others (Total)	—	—	—	—	—
8. Highest educational qualification:						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)						

### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....this the.....day of..... 201.....

DEPONENT

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- Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.  
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.  
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.  
4. The affidavit should be either typed or written legibly and neatly.